NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.01.2018 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|--------------------------------|
| COMPANY PETITION/APPLICATION NO. | CP No.307/14/HDB/2017 |
| NAME OF THE COMPANY | ELbit Medical Diaganostics Ltd |
| NAME OF THE PETITIONER(S) | ELbit Medical Diaganostics Ltd |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 14 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|----------------------------------|-----------|
| Abu Alcrons | Adv | 9849170007 aaleramooo7@gmaila | A.Allan |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
| | | | |
| | | | |

Heard Shri Abu Akram, Ld. Counsel for the Petitioner Company.

Post the case on 22.02.2018 for final hearing.

Member (T)

Member (J)

Binnu